

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-521

CP No.-104/241/242/ND/2022

CA/40/2023

IN THE MATTER OF:

Gurmeet Singh

.....Applicant

Vs.

Technavia India Pvt. Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 01.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Shivam Goel, Ms. Ramya S. Goel, Mr. Akash
Katiyar, Advs.

ORDER

A Clerk of the Counsel on behalf of the Petitioner appears and submitted that the Counsel is not available today and therefore sought adjournment. Ld. Counsel on behalf of the Respondent is also present. In view of this, list the matter on **24.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)